

## **NHRC seeks reports from civic bodies on abattoirs**

<https://timesofindia.indiatimes.com/city/bhubaneswar/nhrc-seeks-reports-from-civic-bodies-on-abattoirs/articleshow/107789258.cms>

Bhubaneswar: The National Human Rights Commission (NHRC) has sought reports from Bhubaneswar Municipal Corporation (BMC) and Cuttack Municipal Corporation (CMC) in the matter related to functioning of unhygienic and illegal slaughterhouses in the twin cities of Cuttack and Bhubaneswar.

The NHRC passed this order on February 5 after hearing a petition filed by lawyer and rights activist Radhakanta Tripathy. He alleged that flesh, bone and blood of animals are being directly thrown into the drain due to lack of facilities for waste management. He said similar situation was seen in other parts of the state. Operating a slaughterhouse without the permission of the state pollution control board is equivalent to murder of animals, he added.

The commission took cognizance of the case and passed orders to govt several times. On October 19 last year, BMC commissioner in his report said modern abattoirs at Gadakana were not functional due to unwillingness of nearby shops and markets.

BMC is undertaking awareness drives to undertake enforcement activities in the city. It has also constructed a meat market at Unit-4 with all modern amenities. The veterinary doctors, enforcement team, and officials of the Food Safety and Standards Authority of India (FSSAI) engaged in the BMC area are moving around at regular intervals to enforce rules and regulations. Various awareness/enforcement drives are being taken to keep a check on the irregularities, said the report.

The NHRC has considered the report submitted by BMC. The registry of the NHRC is directed to transmit a copy of the report to the complainant, calling for a comment, if any within four weeks. In case the response is not received within the stipulated time, the NHRC shall proceed further on the basis of documents available on record, read the order. The NHRC also transmitted comments of the complainants to commissioners of BMC and CMC for submission of additional report in the matter within four weeks.

We also published the following articles recently

NHRC seeks reports from government on unhygienic butcher houses in twin city  
NHRC seeks reports from BMC and CMC regarding unhygienic and illegal butcher houses in Bhubaneswar and Cuttack. Radhakanta Tripathy alleges direct disposal of animal waste due to lack of waste management facilities. BMC reports non-functioning modern abattoirs at Gadakana due to unwillingness of nearby shops and markets.107782704

After KMC, BMC to remove trident polesBidhannagar Municipal Corporation (BMC) will remove and auction unserviceable trident poles from Salt Lake and Rajarhat-Gopalpur. The leaning poles pose a safety risk, causing accidents and transforming into live electricity carriers during rains. BMC is working on switching to 30,000 LED streetlights and restoring damaged poles and cables.107611907

BMC awards for indoor, outdoor green landscapesBMC announced the results of its annual garden competition at Veermata Jijabai Bhosale Botanical Udyan and Zoo. The competition showcased the talent of more than 45 participants. Winners included Kairos Properties Pvt Ltd, Ashoka Gardens, Godrej and Boyce Manufacturing Company Ltd, and Cricket Club of India.107610364

## झारखंड कैडर के IPS अजय भटनागर नेशनल ह्यूमन राइट्स कमीशन के नए डीजी(इनवेस्टिगेशन) होंगे

<https://newswing.com/jharkhand-cadre-ips-ajay-bhatnagar-will-be-the-new-dg-investigation-of-national-human-rights-commission/716133/>

Ranchi: झारखंड कैडर के IPS अजय भटनागर नेशनल ह्यूमन राइट्स कमीशन (इनवेस्टिगेशन) के नए डीजी होंगेहोंगे। 1989 बैच के IPS अफसर अजय भटनागर की नियुक्ति से संबंधित अधिसूचना जारी कर दी गई है। भारतीय पुलिस सेवा (आईपीएस) के वरिष्ठ अधिकारी अजय भटनागर को इससे पहले केंद्रीय जांच ब्यूरो (सीबीआई) में विशेष निदेशक नियुक्त किया गया था। भटनागर झारखंड कैडर के 1989 बैच के आईपीएस हैं और सीबीआई में अतिरिक्त निदेशक के पद पर भी रह चुके हैं। वह 20 नवंबर 2024 तक इस पद पर रहने वाले थे।

## राष्ट्रीय मानवाधिकार आयोग के नए डीजी होंगे झारखंड कैडर के IPS अजय भटनागर

<https://azadsipahi.in/02/2024/jharkhand-cadre-ips-ajay-bhatnagar-will-be-the-new-dg-of-national-human-rights-commission.html>

झारखंड। झारखंड कैडर के आईपीएस अजय भटनागर राष्ट्रीय मानवाधिकार आयोग के नये डीजी होंगे 1989 बैच के आईपीएस अफसर अजय भटनागर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) का महानिदेशक (जांच) नियुक्त किया गया है। अजय भटनागर को इससे पहले केंद्रीय जांच ब्यूरो (सीबीआई) में विशेष निदेशक नियुक्त किया गया था, भटनागर झारखंड कैडर के 1989 बैच के आईपीएस हैं और सीबीआई में अतिरिक्त निदेशक के पद पर भी रह चुके हैं। वह 20 नवंबर 2024 तक इस पद पर रहने वाले थे।